Import policy in India

3101. SHRI TIRUCHI SIVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the countries that do not allow import of goods manufactured in India as of 2020; and

(b) whether India accept imports from these countries and if so, the names of such countries?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) and (b) Pakistan has prohibited imports from India by not granting the most favoured nation (MFN) status and it further announced the suspension of all trade in August, 2019. India imposed a 200% duty on imports from Pakistan in February, 2019. All countries including India impose import prohibitions based on the exceptions provided in the multilateral rules including the WTO Agreements.

Reduction in imports owing to outbreak of Coronavirus

3102. SHRI TIRUCHI SIVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there has been a reduction in imports to India from China owing to the outbreak of the Coronavirus;

(b) the impact on imports of non-oil goods to India from China due to the outbreak of the Coronavirus; and

(c) the loss suffered by India owing to the reduction in imports from China, in Rupees, as of March, 2020?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) to (c) The Corona Virus outbreak in China has led to restrictions on movement of people and business activities in many provinces of China, in order to contain the spread of the virus. The closure of factories in China may affect Indian industries, which import components, intermediaries and raw-materials from China like the pharmaceutical, electronics and automobile industries.

The Government has taken the initiative to sensitize the Export Promotion Councils/Trade Bodies and our overseas Missions on the likely disruptions in supply